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PART I

Appointments, Postings, Transfers, Powers, Leave and other Personal Notices

HOME DEPARTMENT NOTIFICATIONS

The 27th April 1944

No. 1999-A.—Rai Sahib Satish Chandra Banarji, Personal Assistant to the Collector of Ganjam, is appointed temporarily to act as Magistrate and Collector and Agent to the Provincial Government in the district of Ganjam, with effect from the date on which he takes over charge from Mr. S. M. Hasan, I.C.S., till the date on which he is relieved by Mr. I. H. Macdonald, I.C.S.

The 1st May 1944

No. 2022-A.—Sri Damodar Kumar Mardaraj, Deputy Magistrate and Deputy Collector in charge of the Sadr subdivision of the district of Cuttack, is appointed, in addition to his duties, as Special Magistrate, Angul, for the trial of the case against Sri Braja Mohan Sahu, Sub-Inspector of Police, Purunakote, Angul.

The 1st May 1944

No. 2038-A.—On return from leave, Rai Bahadur Charu Chandra Coari, Subordinate Judge, is appointed temporarily to act as District and Sessions Judge, Cuttack-Sambalpur.

The 3rd May 1944

No. 2073-A.—Sri Nagari Mohan Patnaik, Deputy Magistrate and Deputy Collector in charge of the Sadr subdivision of the district of Puri, is appointed Subdivisional Officer and Special Assistant Agent, Koraput in the district of Koraput.

The 3rd May 1944

No. 2074-A.—Sri Somenath Misra, Subdivisional Officer and Special Assistant Agent, Koraput in the district of Koraput, is appointed to hold charge of the Sadr subdivision of the district of Puri.

The 3rd May 1944

No. 2076-A.—Sri V. J. Satyanarayana Murti, Deputy Tahsildar and Stationary Sub-Magistrate at Jeypore in the Nowrangapur subdivision of the district of Koraput, is granted leave on average pay for two months under rules 150, 155, 156 and 157 of the Orissa Service Code, with effect from the 18th March 1944.

The 3rd May 1944

No. 2068-P.—Mr. W. H. W. Fisher, I.P., Assistant Superintendent of Police, attached to the office of the Inspector-General of Police, Orissa, is appointed to officiate as Superintendent of Police, Koraput.

The 3rd May 1944

No. 2069-P.—On being relieved of his duties as Superintendent of Police, Koraput, Mr. P. K. Mitra, I.P., is appointed to be Superintendent of Police, Criminal Investigation Department, Orissa.

The 3rd May 1944

No. 2070-P.—On being relieved of his duties as Superintendent of Police, Criminal Investigation Department, Mr. F. H. C. Raynor, O.B.E., I.P., is appointed to officiate as Deputy Inspector-General of Police, Orissa.

The 3rd May 1944

No. 2071-P.—On being relieved of his duties as officiating Deputy Inspector-General of Police, Orissa, Mr. C. M. Wright-Neville, I.P., is granted leave on average pay for four months under Fundamental Rules 77 and 81.

The 27th April 1944

No. 625-P.R.O.—In pursuance of rule 3 of the Civil Pioneer Force Rules, 1942, the Governor of Orissa is pleased to appoint Capt. M. F. Gamble, Officer Commanding Depot Unit, Civil Pioneer Force, Orissa, to be an enrolling officer of the Civil Pioneer Force, Orissa, with effect from the 29th March 1944.

By order of the Governor
R. A. E. WILLIAMS
Chief Secretary to Government

HEALTH AND LOCAL SELF-GOVERNMENT DEPARTMENT NOTIFICATION

The 3rd May 1944

No. 1613-L.S.-G.—Under section 44 (3) of the Madras Local Boards Act, 1920, as applied to the Agency, the Governor of Orissa is pleased to remove from the office of member of the Union Board, Gudari in Koraput district, Sri Kumaraswamy, Sub-Inspector of Police, Gudari, consequent on his transfer from the place.

By order of the Governor
S. DAS
Secretary to Government

SUBORDINATE CIVIL SERVICE HOME DEPARTMENT NOTIFICATION

The 3rd May 1944

No. 2066-A.—Sri Durga Prashad Tripathi, Sub-Deputy Collector and Stationary Sub-Magistrate, Parlakimedi in

the district of Ganjam, is granted earned leave for sixty-one days under rules 6 and 9 of the Orissa Leave Rules, 1939, with effect from the 4th March 1944.

By order of the Governor
R. A. E. WILLIAMS
Chief Secretary to Government

OFFICE OF THE REVENUE COMMISSIONER NOTIFICATIONS

The 1st May 1944

No. 1139—IV-117/44-R.—Mr. Pradyot Kumar Mahapatra, Sub-Deputy Magistrate and Sub-Deputy Collector and Second Officer, Nawapara in the district of Sambalpur, is transferred to the headquarters station of the district of Balasore.

The 1st May 1944

No. 1142—IV-117/44-R.—On the expiry of the leave recommended by the Medical Board, Sri Durga Prashad Tripathi, Sub-Deputy Magistrate and Sub-Deputy Collector, is posted as Second Officer, Nawapara in the district of Sambalpur.

S. L. MARWOOD
Revenue Commissioner, Orissa

OFFICE OF THE REVENUE COMMISSIONER [INSPECTOR-GENERAL OF REGISTRATION] NOTIFICATIONS

The 26th April 1944

No. 582—XXIX-10/44-Regn.—Sri Baikunthnath Das, Sub-Registrar, Patamundei (Cuttack), is granted leave on average pay for one month on medical certificate from the date of relief.

The 26th/28th April 1944

No. 585-Regn.—Sri Kishore Chandra Panigrahi, probationary Sub-Registrar, attached to the Sadr Registration Office, Cuttack, is appointed to act as Sub-Registrar, Buguda in the district of Ganjam, until further orders. Notification No. 528-Regn., dated the 15th April 1944, posting Sri Fakir Charan Mahanty, probationary Sub-Registrar to Buguda (Ganjam), is cancelled.

The 29th April 1944

No. 603—XXIX-17/44-Regn.—Sri Fakir Charan Mahanty, probationary Sub-Registrar, is granted earned leave for two weeks, with effect from the 18th April 1944.

The 29th April 1944

No. 604—XXIX-17/44-Regn.—On return from leave, Sri Fakir Charan Mahanty, probationary Sub-Registrar, is appointed to act as Sub-Registrar, Debidole in the district of Cuttack, until further orders.

S. L. MARWOOD
Inspector-General of Registration, Orissa